

ITEM NO.2

COURT NO.2

SECTION XVI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA Nos.17,20-22/2004 in CIVIL APPEAL NO. 2138 OF 2000

TURNER MORRISON & CO.LTD.

Appellant (s)

VERSUS

HUNGERFORD INVEST.LTD.

Respondent(s)

(With appln(s) for directions and office report)

(FOR FINAL DISPOSAL)

Date: 07/07/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE D.K. JAIN

For Appellant(s)

Dr.Abhishek Singhvi, Sr.Adv.

Mr. Krishna Kumar,Adv.

Mr.Krishnendu Dutta, Adv.

Ms.Lupanlu Gangmei, Adv.

For Respondent(s)

Mr.R.K.Kapoor, Adv.

Mr.M.K.Verma, Adv.

Mr.Govind Kaushik, Adv.

Mr.S.S.Yadav,Adv.

Mr. Anis Ahmed Khan,Adv.

UPON hearing counsel the Court made the following

O R D E R

List next Tuesday i.e. on 18th July, 2006 for final disposal.

(G.V.Ramana)

Court Master

(Veera Verma)

Court Master